

for the year 2022-23, and the Audit Report thereon.

(c) Review by Government on the working of the above Commission.

[Placed in Library. See No. L.T. 10180/17/23]

I. Reports and Accounts (2022-23) of various Companies and related Papers

II. Report and Accounts (2022-23) of MP-IDSA, New Delhi and related Papers

III. MoU between the Government of India and BEL

रक्षा मंत्रालय में राज्य मंत्री (श्री अजय भट्ट) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

(i) (a) Fifty-ninth Annual Report and Accounts of the BEML Limited, Bengaluru, Karnataka, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 10195/17/23]

(ii) (a) Fifty-third Annual Report and Accounts of the Bharat Dynamics Limited (BDL), Hyderabad, Telangana, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 10200/17/23]

(iii) (a) Annual Report and Accounts of the Mazagon Dock Shipbuilders Limited (MDL), Mumbai, Maharashtra, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 10194/17/23]

(iv) (a) Seventy-first Annual Report and Accounts of the Hindustan Shipyard Limited (HSL), Visakhapatnam, Andhra Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments

of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 10199/17/23]

- (v) (a) Annual Report and Accounts of the Goa Shipyard Limited (GSL), Vasco-da-Gama, Goa, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 10197/17/23]

- (vi) (a) Sixtieth Annual Report and Accounts of the Hindustan Aeronautics Limited (HAL), Bengaluru, Karnataka, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 10196/17/23]

- (vii) (a) Annual Report and Accounts of the Bharat Electronics Limited (BEL), Bengaluru, Karnataka, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 10198/17/23]

II. A copy each (in English and Hindi) of the following papers:-

- (a) Annual Report and Accounts of Manohar Parikkar Institute for Defence Studies and Analyses (MP-IDSA), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.

- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 10192/17/23]

III. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Department of Defence Production, Ministry of Defence) and the Bharat Electronics Limited (BEL), for the year 2023-24.

[Placed in Library. See No. L.T. 10204/17/23]
